

GOVERNMENT OF INDIA  
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1430**  
**TO BE ANSWERED ON 10.02.2022**

**PURCHASE OF HANDLOOM**

1430. DR. SHASHI THAROOR:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether the Government has taken cognizance of the Amendment issued by the Ministry of Finance to Rule 153 of General Financial Rules 2017;
- (b) if so, the details thereof;
- (c) whether the Government has kept a record of the purchase of handloom from Khadi Village and Industries Commission (KVIC) and handloom clusters to achieve compliance to the aforementioned amended rules, Ministry/Department-wise;
- (d) if so, the details of purchases from KVIC or handloom clusters as a percentage of the total textiles purchased in the Financial Year 2021, Ministry/ Department-wise; and
- (e) if not, the reasons therefor?

**ANSWER**

MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES  
(SHRI NARAYAN RANE)

(a) & (b): Yes, Sir, the Central Government, through administrative instructions, has reserved all items of hand spun and hand-woven textiles (Khadi goods) for exclusive purchase from Khadi and Village Industries Commission (KVIC). Of all items of textiles required by Central Government departments, it shall be mandatory to make procurement of at least 20% from amongst items of handloom origin, for exclusive purchase from KVIC and/or Handloom Clusters such as Co-operative Societies, Self Help Group(SHG) Federations, Joint Liability Group (JLG), Producer Companies(PC), Corporations etc. including Weavers having Pehchan Cards.

(c) & (d): KVIC has been supplying the khadi products under Rate Contract (RC) and Non Rate Contract (Non- RC) through Directorate General of Supplies & Disposals (DGS&D) till 30th June, 2017 to various Central/State Govt. Departments such as Railways, Defence, Health and family Welfare Departments, Paramilitary forces etc. With the introduction of GeM portal from 1st July, 2018, KVIC has uploaded 26 varieties of khadi items on the GeM portal.

During 2020-21, khadi products valued at Rs.50.24 Crores were supplied by KVIC to various Government Ministries/Departments.

As per the GeM portal, in the year 2021-22 (till 09.02.2022), khadi products constituted 96% of the total textiles purchased through the GeM portal by various Ministries/Departments of Central/State Governments. The details of procurement of khadi products by various Ministries/Departments of Centre /States through the GeM portal in the year 2021-22 is provided at **Annexure**.

(e): Does not arise.

\*\*\*\*

**Annexure**

**Annexure referred to in reply to part (c) and (d) of Lok Sabha Unstarred Question No. 1430 for answer on 10.02.2022**

Details of sale of khadi products by various Ministries/Departments of Centre /States through the GeM portal in the year 2021-22 (as on 09.02.2022)

<b>Ministry/State</b>	<b>Order Value ( Value in Rs)</b>
Ministry of Railways	318210323
Ministry of Coal	305963
Ministry of Power	153792
Ministry of Home Affairs	60000
Ministry of Education	94240
Ministry of Tourism	34500
Ministry of Drinking Water and Sanitation	30000
Ministry of Commerce and Industry	36000
Ministry of Statistics and Programme Implementation	14070
Woman Welfare Department, Uttar Pradesh	22373
Uttar Pradesh	40531
Estate (Rajya Sampati Vibhag) Department, Uttar Pradesh	3243
Medical Health And Family Welfare Department, Uttar Pradesh	64850
<b>Total Khadi products sales</b>	<b>319069885</b>
<b>Total textiles sales including khadi products</b>	<b>333549581</b>
<b>% of Khadi to total textiles sales</b>	<b>96%</b>